

(2)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-10-2018

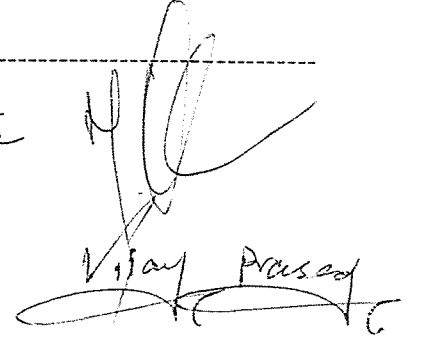
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2018  
NAME OF THE PETITIONER(S) : Fresco Pelli SPA  
NAME OF THE RESPONDENT(S) : Future Pelli India Pvt ltd & 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. M.VIDYA  
R. Sankaranarayanan,  
2. For M. VIJAY PRASAD

Counsel for Petitioner  
Ra

  
S. Vijayaraghavan

**ORDER**

At request of the parties, list this matter on 01.11.2018 with a direction to 2<sup>nd</sup>  
Respondent to appear before this Bench in person on the next date of hearing.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

knp